

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : -----

PETITION NUMBER : CA/190 & 191/2017 in TCP/209/2016

NAME OF THE PETITIONER : P. Shamugam & 6 others

**NAME OF THE RESPONDENT(S) : Shanti Enterprises Electricals Pvt Ltd &
5 others**

UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

Ld. Counsel Mr. Jerin Asher Sojan for the Petitioner. Ld. Counsel Mr. P. Giridharan for R1. Ld. Counsel Ms. Surasika Parthasarathy from the office of Ld. Counsel Mr. Vishnu Mohan for R2 to R4.

Ld. Counsels for both sides submit that settlement is taking some more time.

At joint request, post the matter on **10.01.2024** for hearing.

— sd —

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

— sd —

JYOTI KUMAR TRIPATHI
Member (Judicial)